GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO. 855 TO BE ANSWERED ON 07.02.2024

CENTRAL SECTOR INFRASTRUCTURE PROJECTS

855. SHRI BHOLA SINGH: SHRI VINOD KUMAR SONKAR:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Ministry monitors Central Sector Infrastructure Projects costing upto Rs. 150 crore through Online Computerised Monitoring System (OCMS) and if so, the details thereof;

(b) whether the country lacks policy framework for project management which results in time and cost overrun of projects;

(c) if so, the details of pending projects and the consequent increase in their cost;

(d) whether the Government has fixed a five-year deadline for completing all pending projects and if so, the details thereof;

(e) whether there is a need for setting up a project management office structure, institutionalizing a project management maturity framework and making project management training mandatory for personnel deployed on large scale projects; and

(f) if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) The Infrastructure and Project Monitoring Division (IPMD) of the Ministry of Statistics and Programme Implementation is mandated to monitor time and cost overruns of Ongoing Central Sector Infrastructure Projects costing Rs.150 crore and above, based on the information provided by the project implementing agencies on Online Computerized Monitoring System (OCMS). As per latest Flash Report on Central Sector Projects (Rs 150 crore and above) for the month of December 2023, total 1820 projects are on the monitor of this Ministry. Of these, 848 are showing time overruns, 431 are showing cost overruns and 268 projects are showing both time and cost overruns with respect to their original project implementation schedules.

(b) & (c) The concerned nodal infrastructure ministries are responsible for preparation of policy framework and implementation of their projects accordingly. The reasons for time overruns and cost overruns are project specific and depend upon variety of technical, financial, administrative and other factors. The details of pending projects and the consequent increase in their cost are available at <u>www.cspm.gov.in</u>.

(d) The project-wise revised completion deadlines for all delayed projects are fixed on the basis of remaining scope of work and project implementation plan of the project. The date of commissioning of a project depends on various factors such as site condition, quantum of work, project implementation environment, etc.

(e) & (f) The concerned Ministries / Projects implementing Agencies provide for appropriate Project Managements units as per their requirement. Training is also provided as per need by them.

The major steps taken or being taken by the Government to restrict the cost escalation and ensure timely completion of projects are: Periodic review of projects under PRAGATI and rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixing responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.
